

(a) the financial assistance sought by the Government of Karnataka during the drought in the last three years for drinking water for affected villages and problem villages in that State ;

(b) the extent to which the financial assistance was given ;

(c) the number of problem villages which have been covered for making drinking water available during the recent drought ; and

(d) the target at the end of the Sixth Five Year Plan for drinking water facilities for the problem villages in Karnataka ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) and (b) The Ministry of Agriculture which is concerned with drought relief assistance has furnished the following information :—

(Rs. in crores)

Year	Assistance sought by State Govt. for drinking water	Assistance sanctioned by Central Govt. for drinking water
1981-82	9.10	0.42
1982-83	6.00	7.56
1983-84	21.04	5.53*

*Spill-over for 1983-84, valid upto 30.6.84. The State Government have been asked to meet the situation from their own resources.

(c) The Government of Karnataka has intimated that during the recent drought, 2263 scarcity affected villages and 57 problem villages were also provided with drinking water facilities.

(d) As on 1.4.1980, 15,456 villages were identified as problem villages in Karnataka according to the criteria prescribed by this Ministry. Out of these, 13748 villages have been covered till 31st December, 1983. The remaining villages are expected to be covered before the end of the Sixth Plan.

Commonwealth Games in Edinburgh in 1986

9383. SHRI BRAJAMOHAN MOHANTY : Will the Minister of SPORTS

be pleased to state :

(a) whether it has been brought to the notice of Government that English Rugby Union has proposed to tour South Africa for games in the month of May, 1984 and if so, what is the reaction of Government thereto ; and

(b) whether London based non-racial Olympic Committee appealed to Asian, African and Caribbean countries not to participate in Commonwealth games in Edinburgh in 1986 ; and if so, what is the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : Government are aware of the proposed tour and consider it to be unfortunate.

(b) No such appeal from the organisation in question has been received either by the Government or the Indian Olympic Association. The question of reaction of the Government, therefore, does not arise.

Assistance to States for Provision of Drinking Water Facilities

9384. SHRI NAWAL KISHORE SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state the amount of financial assistance likely to be provided to each State during 1984-85 to provide drinking water facilities in rural areas, with priority to desert and hilly areas in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : An amount of Rs. 242.50 crores has been provided in the Union Budget for 1984-85 under the Centrally sponsored Accelerated Rural Water Supply Programme for giving grants to States/Union Territories for covering the identified problem villages. In addition, the Incentive Scheme introduced in 1983-84 may also continue during 1984-85. The exact allocation to States/Union Territories under both these schemes will be decided after the budget is passed by Parliament.

नई दिल्ली नगर पालिका द्वारा बिए

गए जल कनेक्शन

9386. श्री निहाल सिंह : क्या निर्माण और स्थापना मन्त्री यह बताने की कृपा करेंगे

कि गत तीन वर्षों के दौरान, नई दिल्ली नगर पालिका द्वारा जोन-वार कितने जल कनेक्शन दिए गए तथा जमानत के रूप में उसे कितनी धनराशि प्राप्त हुई और इस सम्बन्ध में नई दिल्ली नगर पालिका के पास अभी कितने आवेदन, कब-कब से विचाराधीन

हैं ?
 खेल विभाग में निर्माण और आवास मंत्रालय में तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : नई दिल्ली नगरपालिका ने सूचित किया है कि उसका जोनों में विभाजन नहीं है। सम्पूर्ण नई दिल्ली नगर पालिका से सम्बन्धित सूचना निम्न प्रकार है :—

वर्ष	स्वीकृति कनेक्शनों की संख्या	प्रतिभूति की राशि	लम्बित पड़े आवेदन पत्र तथा उनके लम्बित पड़े रहने की अवधि
1981	139	27,975 रुपये	गत कुछ महीनों से लगभग 80
1982	143	31,735 रुपये	आवेदन पत्र लम्बित पड़े हैं
1983	118	28,200 रुपये	और नई दिल्ली नगरपालिका
1984	58	7,880 रुपये	द्वारा आवेदकों से मांगी गई
(आज तक)			सूचना के लिए कुछ मामले लगभग एक वर्ष से लम्बित पड़े हैं।

Kerala's Request for Import of 1. Spraying Helicopters

9387. SHRI A. NEELALOHITHAD-SAN NADAR : Will the the Minister of AGRICULTURE be pleased to state :

(a) the functions and activities of the Agricultural Aviation Wing ;

(b) whether a request is pending with it from the Government of Kerala for the import of spraying helicopters ; and

(c) if so, the details of the request and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The functions and activities of the Directorate of Agriculture Aviation are as under :—

- (i) Locust Control.
- (ii) Aerial application of Insecticides, fertilizers and seeds.
- (iii) Coordination of aircraft requirement

for aerial operations in the public and private sectors.

(iv) Related fields like mosquito control, cloud seeding and marine reconnaissance for the detection of fish shoals.

(v) Research and Development in agricultural aviation.

(vi) Technical advice on agricultural aviation to the Central and State Governments.

(vii) Training in Agricultural Aviation.

(b) No, Sir.

(c) Does not arise.

Kerala's Request for Constitution of Coconut Package Programme in Seventh Plan

9388. SHRI A. NEELALOHITHAD-SAN NADAR : Will the Minister of AGRICULTURE be pleased to state ;